

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 03.08.2022 (WEDNESDAY)**

**COURT -III**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. State Bank of India & Anr.	Maulik Nanavati	Sandeep Bajaj Soayib Qureshi Ajay Sharma Mamta Binani-R3
<b>2.</b>	Comp. App. (AT) No. 145 of 2021 & I.A No 203 of 2022	Leading Age Properties Pvt. Ltd. Vs. Registrar of Companies & Ors.	S R Lodhe	

### **For Admission (Fresh Case)**

<b>3.</b>	Comp. App. (AT) No. 78 of 2022	Amit Jain Vs. Aspcube Growth Pvt. Ltd. & Ors.	Rakesh Kumar	Rakesh Gaur Devashish Bhaduria Manisha Saroha
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### **For Admission (After Notice)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 841 of 2021	The National Small Industries Corporation Ltd. (NSIC), Delhi Through Shri R K Tyagi Vs. Rekha Sharma Resolution Professional of Shri Ganesh Equipment's Pvt. Ltd. & Anr.	Swetab Kumar	Nalin Kaushik-R1 Sunil Kr. Jha-R2 Iswar Mohapatra
<b>5.</b>	Comp. App. (AT) No. 160 of 2021	Shamshun Tea and Industries (P) Ltd. Through Mr. Vinod Agarwal, Director Vs. Shehla Rahman & Ors.	Shiv S. Banerjee	Mohd. Mobashshir

### **For Hearing**

<b>6.</b>	Comp. App. (AT) (Ins) No. 859 of 2021  <b>(PH)</b>	Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd.  <b>With</b>	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal
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7.	Comp. App. (AT) (Ins) No. 937 of 2021 <b>(PH)</b>	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr. <b>With</b>	M V Kini Mohd. Azeem Khan	Rajesh Srivastava-R2
8.	Comp. App. (AT) (Ins) No. 20 of 2022 <b>(PH)</b>	Union Bank of India Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	Nirupama Kar	Madhavi Agrawal Victor Das-R1 Rajesh Srivastava-R2
9.	Comp. App. (AT) (Ins) No. 840 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Perfect Engine Components Pvt. Ltd.	R.P. Agrawal	Kumar Anurag Singh Zain A. Khan
10.	Comp. App. (AT) No. 80 & 81 of 2022	Nitin Patil & Ors. Vs. Ghatge Patil Industries Ltd.	Prachi Wazalwar	Shadab Jan Khushali Palrecha
11.	Contempt Case (AT) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP

**02:00 PM**

**For Hearing**

12.	Comp. App. (AT) (Ins) No. 810 of 2020 <b>(PH)</b>	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. <b>With</b>	Prithu Parimal	Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
13.	Comp. App. (AT) (Ins) No. 811 of 2020 <b>(PH)</b>	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. <b>With</b>	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
14.	Comp. App. (AT) (Ins) No. 812 of 2020 <b>(PH)</b>	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. <b>With</b>	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
15.	Comp. App. (AT) (Ins) No. 815 of 2020 <b>(PH)</b>	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3

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By order of Hon'ble Chairperson  
-sd/-  
Registrar